

LOK SABHA DEBATES

LOK SABHA

Thursday, May 6, 1997/Vaisakha 16, 1919 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

OBITUARY REFERENCE

[English]

MR. DEPUTY-SPEAKER : Hon. Members, I have to inform the House of the sad demise of one of our former colleagues, Shri G. Yallamanda Reddy.

Shri G. Yallamanda Reddy was a Member of Third Lok Sabha representing Markapur Parliamentary Constituency of Andhra Pradesh during 1962-67.

Earlier, Shri Reddy was a Member of erstwhile Madras Legislative Assembly during 1952-53 and Andhra Pradesh Legislative Assembly from 1953 to 1962.

A political and social worker, Shri Reddy had special interest in the spread of education. He was a member of the Senate of Sri Venkateswara University, Triupati during 1960-62.

A man of letters, Shri Reddy wrote many books and articles in English and Telugu. 'Devolution and General Crisis of Capitalism' and 'International Monetary Fund and Developing Countries' are some of his important publications.

Shri G. Yallamanda Reddy passed away on 27th April, 1997 at Hyderabad at the age of 74 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.03 hrs.

The Members then stood in silence for a short while.

11.04 hrs.

ORAL ANSWERS TO QUESTIONS

[Translation]

Foreign Nationals

*421. DR. LAXMINARAYAN PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of foreign nationals living illegally in the country State-wise; and

(b) the steps taken to deport them to their respective countries?

[English]

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) As the powers under the Foreigners Act, 1946 to identify, detect and deport foreign nationals residing illegally in various parts of the country have been delegated to the State Governments/UT Administrations, such data is not Centrally maintained. The Government is, however, aware of the problem of foreign nationals who enter India surreptitiously from neighbouring countries and are residing illegally in various parts of the country. Instructions have been issued to the State Governments/UT Administrations to intensify efforts to identify and deport such foreign nationals and also to sensitize the local population about the magnitude and seriousness of the problem.

[Translation]

DR. LAXMI NARAYAN PANDEY : Hon. Deputy Speaker, Sir, it is true the Govt. are aware of the fact that many persons who come to India from Pakistan and other countries on visa do not return to their respective countries. The Governments contention is that they have directed the State Governments also to identify such people, as this is the duty of the States. He has also stated in his answer that we have again issued guidelines to them so that they could excellerate this work. I want to know from the Minister whether he has received any such information from Madhya Pradesh and Rajasthan that hundreds of Pakistani citizens are illegally staying in those states and they have furnished this information to the Centre? I want to know whether such people are also living in the border areas of Rajasthan and in Raipur, Indore, and Bhopal in M.P.? Whether it is time that the Central Government not only aware of the fact that the Pakistani staying here illegally are involved in suspicious activities but has also been apprised to their actual numbers.

[English]

SHRI INDRAJIT GUPTA : Sir, the question refers to foreigners particularly those who have come from Pakistan and are staying illegally in this country now because their visas have expired and they do not have any other genuine or legal travel documents or permits. These are the people whom we are trying to detect and unless they are detected, no action can be taken against them. Dr. Pandey is correct that these people frequently stay on here after the expiry of their visas and they have friends, relatives and so on in different parts of the country with whom they go and stay. They get up and it is very difficult generally to recognise them or identify them.